

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/04/18 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private
Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- ①. S. Mangula Devi, Adv
For CSR & Co
For Petitioners
S. Mangula
- ②. B.D. HANARAJ
Asst by A. SRIVASTAVA
For Rg - Rg
[Signature]
- 3. Sandeep Kumar
Per. A. S. Vishnu
Per. Respondent
[Signature]

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file counter. Time is enlarged at request. Put up on 24.04.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc